

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 102
CA(CAA)-66/ND/2020

IN THE MATTER OF:
Janki Vallabh Trading Pvt. Ltd.

...PETITIONER

Section
Under Section 230-232

Order delivered on 07.09.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner
For the RD/OL

:Mr. Abhishek Thakur, Adv.
:Ms. Tania Sharma, Adv.

ORDER

Heard the submissions made by the Learned Counsel appearing on behalf of the Petitioner. Perused the Paper-Book filed in the matter. Order in this matter is reserved.

- Sd -

(V.K. Subburaj)
Member (T)

- Sd -

(P.S.N. Prasad)
Member (J)

U
(Meenu)